

F. No. J-11017/7/2025- Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated: 27th May, 2025

**ORDER**

The President is pleased to accept the resignation of **Sh. V. Santharam**, Senior Panel Counsel before High Court of Kerala, with effect from 16.05.2025.

2. Consequently, the name of Sh. V. Santharam, Advocate, appearing in the List 'A' at Serial Number 14 in this Department's Order No. J-11017/7/2025- Judicial dated 21.05.2025 , stands omitted.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)  
Senior Government Advocate

**Copy (through email) to:**

1. PS to Hon'ble Minister of State (Independent charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Ms. Shalina Om Deputy SGI for High Court of Kerala.
4. Branch Secretariat, Chennai.
5. The Registrar, High Court of Kerala.
6. LIMBS section for necessary action.
7. Sh. V. Santharam, Advocate.
8. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Spare copies.



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